

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 614  
IB-2158(ND)/2019**

**IN THE MATTER OF:  
Mr. Arun Kumar Goel**

**...PETITIONER**

**Vs.**

**M/s. HI Tech Grain Processing Pvt. Ltd.**

**...RESPONDENT**

**Section  
U/s 9 IB Code, 2016**


**Order delivered on 21.11.2022  
(Virtual Hearing)**

**Coram:  
SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Respondent/Corporate Debtor :**  
**For the Ex-Director :** Adv. Diwaker Goel.  
**For the Applicant :** Mr. Shailendra Singh and Ms. Vandita Tiwari, Advocates in IA No. 3249/2022.  
**For the Liquidator :** Mr. Abhishek Anand, Mr. Nipun Gautam and Mr. Sahil Bhatia, Advocates.  
**For the HDFC Bank/Objector :** Mr. Shailendra Singh with Ms. Shivani Swaraj, Advocates.

**ORDER**

In view of the Applicant's proposal in CA(CAA)-61/ND/2022 the present matter IB-2158/ND/2019 is also posted after two weeks. List the matter along with all the IAs which are listed today on **15.12.2022**.

  
—Sel—

**(Rahul Bhatnagar)  
Member (T)**

  
—Sel—

**(P.S.N Prasad)  
Member (J)**